

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 2469
(To be answered on the 16th March 2017)

AIR INDIA JOINT VENTURE

2469. SHRI N.K. PREMACHANDRAN

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) whether the Government had approved a proposal of a joint venture of Air India with M/s Singapore Airport Terminal Services (SATS) Ltd. at any point of the time during the last ten years, if so, the details thereof;
- (b) whether the Ministry of Finance had given approval for the agreement with regard to Bengaluru and Hyderabad Airports, if so, the details thereof;
- (c) whether the SATS Ltd. is a subsidiary of Singapore Airport Terminal Service Ltd., if so, the details thereof;
- (d) whether the agreement was to provide ground and cargo handling services at Bengaluru airport; and
- (e) if so, the details thereof and the details of services provided at airports through above venture?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(Shri Jayant Sinha)

(a): The Government of India had approved the Setting up of Joint Venture Company by Air India Limited (AI) for Ground and Cargo Handling Activities at Indian Airports.

(b): Yes, Madam. Ministry of Finance has conveyed its approval for the same.

(c): SATS Ltd is not a subsidiary of Singapore Airport Terminal Services Ltd. The name Singapore Airport Terminal Services Ltd. was changed to SATS Ltd. Hence, Singapore Airport Terminal Services Ltd and SATS are both the same company.

(d): Yes, Madam.

(e): Air India SATS Airport Services Private Limited provide services as per the notifications issued by the Airport Authority of India for providing Ground Handling Services which include Ramp Handling, (Aircraft Handling, Aircraft Servicing, Aircraft Cleaning, Loading and Unloading, Cargo Handling Services & Security) and Traffic Handling (Terminal Services, Flight Operations, Surface Transport, Representational Services and Security).